

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/0000086/2022	M/S. SAYED BROTHERS FILLING STATION VS INDIAN OIL CORPORATION LTD.	SHARMISTHA PRIYADARSHINI VS	// ()
2	BLAPL/0012557/2022	RAJESH DESINAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /110 /2022 () //
3	BLAPL/0012558/2022	DHANASARI @ DANASARI SURESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /187 /2022 () //
4	BLAPL/0012559/2022	PRASANT KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NAYAPALLI P.S. /711 /2022 () //
5	BLAPL/0012560/2022	BIPENDRA SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NANDAPUR /57 /2021 () //
6	BLAPL/0012561/2022	DURYODHAN SAHOO VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	KEONJHAR TOWN /212 /2022 () //
7	BLAPL/0012562/2022	JAGANATH GOUDA VS STATE OF ODISHA	S.S.RAY 2 VS	ASKA /402 /2022 () //
8	BLAPL/0012563/2022	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 () //
9	BLAPL/0012564/2022	IMTU @ SK. IMTIAZ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /419 /2022 () //
10	BLAPL/0012565/2022	PRATYUSA KUMAR MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	NILGIRI /284 /2021 () //
11	BLAPL/0012566/2022	SANKAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARASINGI /54 /2014 () //

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12	BLAPL/0012567/2022	HEMANT PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BELAGARH /16 /2021 () //
13	BLAPL/0012568/2022	PINTU @ BISWAJIT PALTASINGH VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	BAIDESWAR /107 /2022 () //
14	BLAPL/0012569/2022	RAJAT NAIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /108 /2022 () //
15	BLAPL/0012570/2022	SUDAM MAJHI VS STATE OF ODISHA	SK. ZAFARULLA VS	KESINGA /120 /2020 () //
16	BLAPL/0012571/2022	MOHAMMAD @ SAUN KHAN @ MD. SUAN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PADMAPUR /40 /2022 () //
17	BLAPL/0012572/2022	SANJAYA KARADA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	R.UDAYAGIRI /52 /2022 () //
18	BLAPL/0012573/2022	MD.IMRAN @ IMU VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /318 /2022 () //
19	BLAPL/0012574/2022	TUKUNA SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /602 /2022 () //
20	BLAPL/0012575/2022	SK. HAIDER VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	PURUNABAZAR /269 /2022 () //
21	BLAPL/0012576/2022	BICHITRANANDA KUNDU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BARI /302 /2022 () //
22	BLAPL/0012577/2022	SIMANCHAL SAHU VS STATE OF ORISSA	KURESH PRASAD DASH VS	BHANJANAGAR /502 /2020 () //
23	BLAPL/0012578/2022	PABITRA PRADHAN @ KALU	KURESH PRASAD DASH	KHALLIKOTE /373 /2019

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		VS	VS	()
24	BLAPL/0012579/2022	STATE OF ORISSA SIMANCHAL SAHU @ CHARU	KURESH PRASAD DASH	// GOLANTHARA (BERHAMPUR) /325 /2020
		VS	VS	()
25	BLAPL/0012580/2022	STATE OF ORISSA SIMANCHAL SAHU @ CHARU	KURESH PRASAD DASH	// GOLANTHARA (BERHAMPUR) /324 /2020
		VS	VS	()
26	BLAPL/0012581/2022	STATE OF ODISHA SIBA PRASAD NAIK	HIMANSHU SEKHAR MISHRA	// SAMBALPUR VIGILANCE /42 /2022
		VS	VS	()
27	BLAPL/0012582/2022	STATE OF ODISHA(VIG.) SANTILATA SWAIN @ SANTI	ANIRUDHA DAS	// / /0
		VS	VS	()
28	BLAPL/0012583/2022	STATE OF ODISHA GOPABANDHU GADATIYA	PRATYUSHA NAIDU	// SAINTALA /78 /2019
		VS	VS	()
29	BLAPL/0012584/2022	STATE OF ODISHA ABHAYA KUMAR SAHOO	BIKASH CHANDRA PARIJA	// MANGALPUR /526 /2022
		VS	VS	()
30	BLAPL/0012585/2022	STATE OF ODISHA YUMPING SABAR	DIPTI RANJAN BHOKTA	// PUTASINGH /38 /2022
		VS	VS	()
31	BLAPL/0012586/2022	STATE OF ODISHA KIRTAN GAUDA	DEEPAK KU SAHOO	// / /0
		VS	VS	()
32	CMAPL/0000770/2022	STATE OF ODISHA EXE .ENGR. (ELEC.),	D.K.MOHANTY	// / /
		VS	VS	()
33	CMAPL/0000771/2022	THE PRESIDENT, GRIEVANCE REDRESSAL FORUM, CUTTACK EXE. ENGR (ELEC.), CESU	D.K.MOHANTY	// / /
		VS	VS	()
34	CMP/0001319/2022	THE OMBUDSMAN MOHAMMAD GAFFAR KHAN	S.S.RAO	// / /
		VS	VS	()

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		AZEEZ BHAI		//
35	CMP/0001320/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		NIMAGADA SRINIVAS RAO		//
36	CMP/0001321/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		JOTSHNA PADHI		//
37	CMP/0001322/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		MONGULU GOUDO		//
38	CMP/0001323/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		NARAYANA PONDA		//
39	CMP/0001324/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		TOMALO SAHU		//
40	CMP/0001325/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		ARUN KUMAR DAS		//
41	CMP/0001326/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		SISIR KUMAR GANTAYAT		//
42	CMP/0001327/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		SOILABALA MAHAPATRA		//
43	CMP/0001328/2022	MOHAMMAD GAFFAR KHAN	S.S.RAY	//
		VS	VS	0
		JHORI SAHUNI		//
44	CMP/0001329/2022	MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	0
		SHANAZ PARVEEN		//
45	CMP/0001330/2022	BHAGABAN DASH	RAJJEET ROY	//
		VS	VS	0
		NARAYAN DASH		//

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46	CONTC/0007752/2022	SUDAMINI DAS VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
47	CONTC/0007753/2022	MALAYA KUMAR PRADHAN VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// 0 //
48	CONTC/0007754/2022	GHANASHYAM CHOUDHURY VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
49	CONTC/0007755/2022	DAMAYANTI SAHOO VS AMULYA PRADHAN, DISTRICT EDUCATION OFFICER, SUNDERGARH	ADV VS	// 0 //
50	CONTC/0007756/2022	BAIRAGI CHARAN NAYAK VS VIJAY AMRUTA KULANGE, COMMNR., B.M.C., KHURDA	ADV VS	// 0 //
51	CONTC/0007757/2022	MD.ANWAR VS SANTOSH KUMAR SAHOO	ADV. VS	// 0 //
52	CONTC/0007758/2022	MD.ANWAR VS SANTOSH KUMAR SAHOO, CIVIL COURT COMMNR.	ADV. VS	// 0 //
53	CONTC/0007759/2022	MD. ANWAR VS SANTOSH KUMAR SAHOO, CIVIL COURT COMMNR.	ADV. VS	// 0 //
54	CONTC/0007760/2022	JAYASHREE PANDA VS DEO RANJAN SINGH, I.A.S.	ADV. VS	// 0 //
55	CONTC/0007761/2022	SUDIPTA KUMAR BISHOI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
56	CONTC/0007762/2022	BRUNDABAN TIADI VS SURENDRA KUMAR, I.A.S.	KURESH PRASAD DASH VS	// 0 //
57	CONTC/0007763/2022	MANAS RANJAN SETHY	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	()
58	CONTC/0007764/2022	DEORANJAN KUMAR SINGH, I.A.S. KISHORE CHANDRA PANDA	JYOTSNARANI RATH	//
		VS	VS	()
59	CONTC/0007765/2022	SANJAY KUMAR SINGH, ADDL. CHIEF SECY., R.D. DEPT. BHUPEN KUMAR NAYAK	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
60	CONTC/0007766/2022	SIDDHARTH SHANKAR SWAIN, COLLECTOR CUM DISTRICT MAGISTRATE, ANGUL LAGAN KUMAR DAS	ADV.	//
		VS	VS	()
61	CONTC/0007767/2022	BISHNUPADA SETHI, IAS PADMANABH RAUT	KURESH PRASAD DASH	//
		VS	VS	()
62	CONTC/0007768/2022	DIBYA JYOTI PARIDA, IAS PRATISTHA ENGINEERING LIMITED	ADV	//
		VS	VS	()
63	CONTC/0007769/2022	SANJAY KUMAR SINGH, I.A.S. HARESH PODHA	ADV.	//
		VS	VS	()
64	CONTC/0007770/2022	SAROJ KUMAR SAMAL, IAS ASHOK KUMAR DAS	ADV	//
		VS	VS	()
65	CRLA/0001164/2022	G.MATHIVASAN, I.A.S. SUJIT BEHERA	MANASH KUMAR PRADHAN	//
		VS	VS	HANDAPA /66 /2018
66	CRLA/0001165/2022	STATE OF ODISHA PRABHAKAR MAJHI	SUSHANTA KUMAR JOSHI	//
		VS	VS	TUREIKELA /66 /2014
67	CRLA/0001166/2022	STATE OF ODISHA RAJENDRA KUMAR RAJPUT	BIBHUTI BHUSAN BEHERA	//
		VS	VS	CHANDRASEKHARPUR /429 /2021
68	CRLA/0001167/2022	STATE OF ODISHA SANTOSH @ BIPIN MOHANTY	BISWARANJAN DALAI	//
		VS	VS	SPECIAL JUDGE, BHUBANESWAR (Khordha) TR/0000457/2021
				KUJANGA /202 /2016
				()

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69	CRLMC/0004061/2022	STATE OF ORISSA SHYAM SUNDAR SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /9 /2009 ()
70	CRLMC/0004062/2022	STATE OF ODISHA KHIROD SUNANI VS	BRAJA KISHOR PANDA VS	// KOMNA PS /124 /2014 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000023/2016
71	CRLMC/0004063/2022	STATE OF ODISHA GADADHAR PADHI VS	SATYA BRATA PANDA VS	KHANTAPADA /357 /2017 ()
72	CRLMC/0004064/2022	STATE OF ODISHA SURESH CHANDRA DAS VS	HARAPRASAD PANDA VS	// / /0 ()
73	CRLMC/0004065/2022	STATE OF ODISHA GYANA RANJAN MUDULI VS	DEBASNAN DAS VS	// / /0 ()
74	CRLMC/0004066/2022	MONALI PRIYADARSHINI BISWAL JAYA@JAY PRASAD VS	SAILABALA JENA VS	// RAYAGADA G.R.P. /11 /2020 ()
75	CRLMC/0004067/2022	STATE OF ODISHA DILLIP NAIK VS	J.N.PANDA VS	// BHAWANIPATNA SADAR /416 /2021 ()
76	CRLMC/0004068/2022	STATE OF ODISHA JAGAN MAKUT VS	J.N.PANDA VS	// / /0 ()
77	CRLMC/0004069/2022	UNION OF INDIA, RAILWAY DEPT LAXMI PRIYA SAMAL@RUNU SAMAL VS	NALINI KANTA SAHOO VS	// CHAULIAGANJA /365 /2022 ()
78	CRLMC/0004070/2022	STATE OF ODISHA FAGNI EKKA@PUSPITA EKKA VS	DHIRENDRA KUMAR MOHAPATRA VS	// BIRMITRAPUR /237 /2020 ()
79	CRLMC/0004071/2022	STATE OF ODISHA SRIBATSA PATI VS	DR.SUSANT KUMAR KANUNGO VS	// JAGATSINGPUR /285 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0004072/2022	AMBIKA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURUNAKOTE /24 /2020 () //
81	CRLMC/0004073/2022	SANJIB KUAMAR NAIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /223 /2022 () //
82	CRLMC/0004074/2022	MRUTYUNJAYA MALLIK VS STATE OF ODISHA	BISWOJEET LENKA VS	AGARAPADA /63 /2017 () //
83	CRLMP/0002601/2022	SAISMITA BALIARSINGH VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 () //
84	CRLMP/0002602/2022	RASHMITA BEHERA VS THE DEPUTY COMMISSIONER OF POLICE	SUDEEP KUMAR SARANGI VS	/ /0 () //
85	CRLMP/0002603/2022	SUCHISMITA DALAI VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
86	CRLMP/0002604/2022	PUSPALATA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	/ /0 () //
87	CRLMP/0002605/2022	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	/ /0 () //
88	CRLMP/0002606/2022	SRIDEVI BHUYAN VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ /0 () //
89	CRLREV/0000611/2022	BACHAN LENKA VS MINATI LENKA	AMIT PRASAD BOSE VS	/ /0 () //
90	CRLREV/0000612/2022	MAHADEV @ PURUSOTTAM PRASAD VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE MAHILA /16 /2012 () //
91	FAO/0000492/2022	FIRE OFFICER/ IN CHARGE, ODISHA FIRE SERVICE TRAINING INSTITUTE	TRILOK CHAND DAS, A.S.C.	/ /

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		VS	VS	COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
92	MACA/0000722/2022	RAMA KRUSHNA ROUT PANCHEI SWAIN	PRADEEP KUMAR MISHRA	EC/0000210/2015 //
		VS	VS	()
93	MACA/0000723/2022	PHILU BARAL KETUKA DEI	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
94	MATA/0000281/2022	KARTIKA MALIK AMULYA KUMAR SWAIN	SATYAJIT MOHAPATRA (2)	// //
		VS	VS	()
95	OVRTA/0000002/2022	DIBYAJYOTI PARIDA M/S. BAISHNAB CHARAN NAYAK	SIDHANT DWIBEDI	// //
		VS	VS	()
96	RPFAM/0000355/2022	STATE OF ODISHA BHOGI SATYA SWAROOP	SANKARACHARYA CHOUDHURY	// //
		VS	VS	()
97	RPFAM/0000356/2022	BHOGI DIVIJA SOBHA MALLICK	SUSANTA KUMAR MISHRA	// //
		VS	VS	()
98	RSA/0000357/2022	LALITA KANHAR KHIRODA@KHIRODAMANI BARIK	BANSHIDHAR BAUG	// //
		VS	VS	()
99	RVWPET/0000364/2022	KANCHAN BARIK PARADIP PORT TRUST	SATYA SUNDAR KASHYAP	// //
		VS	VS	()
100	TRP(C)/0000487/2022	TATA STEEL LTD. IPSITA SAHU	LAMBODHAR ACHARI	// //
		VS	VS	()
101	WA/0001706/2022	SUBRAT KUMAR MOHAPATRA STATE OF ODISHA	ARNAV BEHERA, A.S.C.	// //
		VS	VS	()
102	WA/0001707/2022	SK. NASIM STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	// //
		VS	VS	()

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103	WA/0001708/2022	ALEKHA CHANDRA PATRA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()
104	WP(C)/0034657/2022	MANOJ KUMAR BEHERA HARIHAR HARIJAN VS	DILIP KUMAR SAHU VS	// // ()
105	WP(C)/0034658/2022	STATE OF ODISHA M/S MIDEAST INTEGRATED STEELS LTD., NEW DELHI VS	RAMDAS ACHARY VS	// // ()
106	WP(C)/0034659/2022	EPFO, NEW DELHI M/S JINDAL INDIA THERMAL POWER LTD., NEW DELHI VS	ASIT KUMAR DASH VS	// // ()
107	WP(C)/0034660/2022	THE COMMNR. OF COMMERCIAL TAXES, ODISHA, CUTTACK UTKAL CHAMBER OF COMMERCE AND INDUSTRY AND BBSR VS	LALU PRASAD KUMAR PATTNAIK VS	// // ()
108	WP(C)/0034661/2022	ORISSA ELECTRICITY REGULATORY COMMISSION, BBSR YERRA BUDHIMATI VS	ASHOK KUMAR DAS VS	// // ()
109	WP(C)/0034662/2022	STATE OF ODISHA JYOTSNARANI MAHARANA VS	DAYANIDHI MISHRA VS	// // ()
110	WP(C)/0034663/2022	STATE OF ODISHA ANIL KUMAR MOHARANA VS	DAYANIDHI MISHRA VS	// // ()
111	WP(C)/0034664/2022	STATE OF ODISHA GOPAL KRUSHNA MOHANTY VS	TUSHAR KANTA NAYAK VS	// // ()
112	WP(C)/0034665/2022	STATE OF ODISHA JAYA KRUSHNA MOHANTY VS	TUSHAR KANTA NAYAK VS	// // ()
113	WP(C)/0034666/2022	STATE OF ODISHA RAHASBIHARI BARIK VS TAHASILDAR, DARPAN	BHUBANANANDA MISHRA VS	// // ()

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114	WP(C)/0034667/2022	DAMODAR PARIDA @ DAMA PARIDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
115	WP(C)/0034668/2022	RAHASBIHARI BARIK VS TAHASILDAR, DARPAN	BHUBANANANDA MISHRA VS	// 0 //
116	WP(C)/0034669/2022	CHANDAN KUMAR ROUL VS THE STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
117	WP(C)/0034670/2022	SASMITA BHOI @ DAS VS STATE OF ODISHA	JATADHARI BARIK VS	// 0 //
118	WP(C)/0034671/2022	NABA KISHORE SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
119	WP(C)/0034672/2022	ANITA SINHA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
120	WP(C)/0034673/2022	KAILASH CHANDRA BARIK VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
121	WP(C)/0034674/2022	UMAKANTA KHANDAI VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
122	WP(C)/0034675/2022	USHARANI SAMAL VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //
123	WP(C)/0034676/2022	AJODHYA PATRA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI	SOUMYA MISHRA VS	// 0 //
124	WP(C)/0034677/2022	BIJAYA KUMAR PATRA VS NHAI, DELHI	SOUMYA MISHRA VS	// 0 //
125	WP(C)/0034678/2022	PRADEEP KUMAR SENAPATI	BRAHMANANDA TRIPATHY	//

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		VS	VS	0
126	WP(C)/0034679/2022	THE COLLECTOR DM, BALASORE ANURAG PATTNAYAK	LALATENDU KANUNGO	//
		VS	VS	0
127	WP(C)/0034680/2022	STATE OF ODISHA SUKANTA KUMAR SAHOO	RUDRA PRASAD KAR	//
		VS	VS	0
128	WP(C)/0034681/2022	INCOME TAX OFFICER, WARD 1(1), CUTTACK RANJITA SAMAL	GYANA RANJAN SETHI	//
		VS	VS	0
129	WP(C)/0034682/2022	STATE OF ODISHA PRIYABRATA PANDA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
130	WP(C)/0034683/2022	STATE OF ODISHA PRABIR KUMAR SETHY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
131	WP(C)/0034684/2022	STATE OF ODISHA PRAVAKAR MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
132	WP(C)/0034685/2022	STATE OF ODISHA BANDHU CHARAN BISWAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
133	WP(C)/0034686/2022	STATE OF ODISHA JALANDHAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
134	WP(C)/0034687/2022	STATE OF ODISHA KUMAR DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
135	WP(C)/0034688/2022	STATE OF ODISHA PRAFULLA KUMAR SWAIN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
136	WP(C)/0034689/2022	STATE OF ODISHA BIKASH RANJAN SAHU	J.K.MISHRA (2)	//
		VS	VS	0

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137	WP(C)/0034690/2022	STATE OF ODISHA DAMODAR JENA VS	KRISHNA CHANDRA SAHU VS	// // ()
138	WP(C)/0034691/2022	STATE OF ODISHA NIRANJAN NAYAK VS	KRISHNA CHANDRA SAHU VS	// // ()
139	WP(C)/0034692/2022	STATE OF ODISHA MADHUSUDAN MAHATO VS	KUNAL KUMAR SWAIN VS	// // ()
140	WP(C)/0034693/2022	STATE OF ODISHA NIRANJAN LENKA VS	KRISHNA CHANDRA SAHU VS	// // ()
141	WP(C)/0034694/2022	STATE OF ODISHA SANJIB KUMAR PANIGRAHI VS	KUNAL KUMAR SWAIN VS	// // ()
142	WP(C)/0034695/2022	STATE OF ODISHA TRINATH CHARAN BISWAL VS	KRISHNA CHANDRA SAHU VS	// // ()
143	WP(C)/0034696/2022	STATE OF ODISHA UTKAL BHARATI FOUNDATION TRUST, JEYPORE VS	TIRTH KUMAR SAHU VS	// // ()
144	WP(C)/0034697/2022	STATE OF ODISHA AINLI PODH VS	BINOD KUMAR HATI VS	// // ()
145	WP(C)/0034698/2022	TAHASILDAR AND EXECUTIVE MAGISTRATE SUDHIR KAPARDAR VS	MURIBAHAL, BALANGIR DILLIP KUMAR PRADHAN VS	// // ()
146	WP(C)/0034699/2022	GOVT. OF ODISHA, G.A.DEPT., BBSR BISWANATH BISOI VS	DR.PURUSOTTAM CHULI VS	// // ()
147	WP(C)/0034700/2022	STATE OF ODISHA RAMA CHANDRA BALIARSINGH VS	KRISHNA CHANDRA SAHU VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0034701/2022	BIRANCHI KUMAR JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
149	WP(C)/0034702/2022	SARASWATI MOHANTY VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// 0 //
150	WP(C)/0034703/2022	BASANT KUMARI RATH VS SUB COLLECTOR S.D.M. RAYAGADA	GOPINATH MISHRA VS	// 0 //
151	WP(C)/0034704/2022	BHARATI DASH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
152	WP(C)/0034705/2022	BIJAYA KUMAR DEHURY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
153	WP(C)/0034706/2022	PADMA CHARAN BHATTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
154	WP(C)/0034707/2022	M/S ORISSA RICE MILL PVT. LTD., JAJPUR VS DM, THE NEW INDIA ASSURANCE CO. LTD., JAJPUR	SAROJ KUMAR PADHI VS	// 0 //
155	WP(C)/0034708/2022	SANTOSH KUMAR SAHOO VS COLLECTOR, JAJPUR	PAMI RATH VS	// 0 //
156	WP(C)/0034709/2022	BIJAY KETAN JENA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	// 0 //
157	WP(C)/0034710/2022	PRABHAT CHANDRA PATI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
158	WP(C)/0034711/2022	BENUDHAR SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
159	WP(C)/0034712/2022	TEBRA @ TERA GOUD	MOHENDRA KUMAR MOHAPATRO	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0034713/2022	GURUBARI NAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0034714/2022	KHAGA @ KHAGESWAR SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0034715/2022	DEBAKI MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0034716/2022	NARADA SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0034717/2022	BHUMI SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0034718/2022	BHAGABAN BHOI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0034719/2022	CHAKRADHAR GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0034720/2022	KALIA GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0034721/2022	MAINA BHOI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0034722/2022	ABHIRAM SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0034723/2022	TULSA SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0034724/2022	STATE OF ODISHA GANGADHAR MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
172	WP(C)/0034725/2022	STATE OF ODISHA SK. FARUKUDDIN VS	RAMA CHANDRA JENA VS	// // ()
173	WP(C)/0034726/2022	STATE OF ODISHA M/S PRATISTHA ENGINEERING LTD.,BBSR VS	PRAFULLA KUMAR RATH VS	// // ()
174	WP(C)/0034727/2022	STATE OF ODISHA PRABHUDAYAL AGRAWAL VS	LAMBODAR ACHARI VS	// // ()
175	WP(C)/0034728/2022	STATE OF ODISHA SUBASH CHANDRA SAHOO VS	KAPILA CHARAN NAYAK VS	// // ()
176	WP(C)/0034729/2022	STATE OF ODISHA TWINKIL PATEL VS	S.K.SAMAL VS	// // ()
177	WP(C)/0034730/2022	STATE OF ODISHA ARUN KUMAR BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
178	WP(C)/0034731/2022	STATE OF ODISHA PRADIP KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
179	WP(C)/0034732/2022	STATE OF ODISHA HARIHAR MAHARANA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
180	WP(C)/0034733/2022	STATE OF ODISHA TEJESWAR NANDA VS	SUBHRANSU THAKUR VS	// // ()
181	WP(C)/0034734/2022	CEO, TPNODL, BALASORE KRISHNA MANJARI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0034735/2022	ANANDA CHANDRA SETHI VS STATE OF ODISHA	PRASANNA KUMAR PATTANAYAK VS	// 0 //
183	WP(C)/0034736/2022	BRAJABANDHU BEHERA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
184	WP(C)/0034737/2022	AKSHYA KUMAR BHOI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
185	WP(C)/0034738/2022	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
186	WP(C)/0034739/2022	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 0 //
187	WP(C)/0034740/2022	P.KRUSHNABENI VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
188	WP(C)/0034741/2022	BHAGAN NAYAK VS MAHANADI COALFIELDS LTD. BURLA	LAXMI NARAYAN PATEL VS	// 0 //
189	WP(C)/0034742/2022	PRAFULLA CHANDRA BALIARSINGH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
190	WP(C)/0034743/2022	AMARENDRA MOHANTY VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
191	WP(C)/0034744/2022	BISWANATH BARIK VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //
192	WP(C)/0034745/2022	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
193	WP(C)/0034746/2022	USHARANI MISHRA	NIRANJAN NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0034747/2022	STATE OF ODISHA INDIRA BISWAL	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
195	WP(C)/0034748/2022	STATE OF ODISHA MITHUN KUMAR ROUT	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
196	WP(C)/0034749/2022	STATE OF ODISHA GAJENDRA BEHERA	BASUDEV BARIK	//
		VS	VS	0
197	WP(C)/0034750/2022	STATE OF ODISHA ADITYA KUMAR KUANR	MD. GOLAM MADANI	//
		VS	VS	0
198	WP(C)/0034751/2022	STATE OF ODISHA SRIKANTA DAS	MD. GOLAM MADANI	//
		VS	VS	0
199	WP(C)/0034752/2022	STATE OF ODISHA PRADEEP KUMAR DAS	PARTHA SARATHI NAYAK	//
		VS	VS	0
200	WP(C)/0034753/2022	DEEPTIMAYEE PUTHALA @ DAS JAMUNA MAHARANA	SUDHIR KUMAR MALLICK	//
		VS	VS	0
201	WP(C)/0034754/2022	STATE OF ODISHA KRUSHNA CHANDRA BEJ	SUDHIR KUMAR MALLICK	//
		VS	VS	0
202	WP(C)/0034755/2022	STATE OF ODISHA RITESH KUMAR MISHRA	PRATEIK PARIJA	//
		VS	VS	0
203	WP(C)/0034756/2022	STATE OF ODISHA RAGHUNATH SHIAL	MANORANJAN PADHI	//
		VS	VS	0
204	WP(C)/0034757/2022	STATE OF ODISHA SUDHANSU SEKHAR MAHALA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0034758/2022	STATE OF ODISHA DHRUBA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
206	WP(C)/0034759/2022	STATE OF ODISHA PHALGUNI NIAL VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
207	WP(C)/0034760/2022	STATE OF ODISHA MINAKETAN MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
208	WP(C)/0034761/2022	STATE OF ODISHA CHANDRA SEKHAR GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
209	WP(C)/0034762/2022	STATE OF ODISHA GOPESWAR BISHI VS	AMBIKA PRASAD RAY VS	// // ()
210	WP(C)/0034763/2022	THE COLLECTOR, SONEPUR SUDHANSU SEKHAR MAHALA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
211	WP(C)/0034764/2022	STATE OF ODISHA GHANASHYAM GOUD VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
212	WP(C)/0034765/2022	STATE OF ODISHA LISALIPSA ROUT VS	KUNAL KUMAR SWAIN VS	// // ()
213	WP(C)/0034766/2022	STATE OF ODISHA PURUSOTTAM MAHALA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
214	WP(C)/0034767/2022	STATE OF ODISHA SUDHIR KUMAR GURU VS	JYOTI RANJAN KHUNTIA VS	// // ()
215	WP(C)/0034768/2022	STATE OF ODISHA ANANDA CHANDRA SANGRAM SINGH VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0034769/2022	SASMITA SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS M/S. MANMAYA KU. DASH, B.S. TRPATHY, R.HOTA, S/K.RATH(CAVEATOR)	// ()
217	ABLAPL/0016135/2022	SIBA SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	BARANGA /39 /2022 ()
218	ABLAPL/0016136/2022	SAMIRA SAHU VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KHANDAGIRI P.S. /228 /2022 ()
219	ABLAPL/0016137/2022	DEEPAK SAHU VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KHANDAGIRI P.S. /228 /2022 ()
220	ABLAPL/0016138/2022	SANJAY SAHOO VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KHANDAGIRI P.S. /228 /2022 ()
221	ABLAPL/0016139/2022	NIRANJAN KHATEI VS STATE OF ODISHA	RAMESH SAHOO VS	AIR FIELD P.S. /289 /2022 ()
222	ABLAPL/0016140/2022	PRATAP KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /330 /2022 ()
223	ABLAPL/0016141/2022	ANIL MUNDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBIL /251 /2022 ()
224	ABLAPL/0016142/2022	SUBRAT KUMAR BHATTA @ LITU BHATT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /366 /2022 ()
225	ABLAPL/0016143/2022	BRAJA KISHORE PANDA VS STATE OF ODISHA	HARAPRASAD PANDA VS	BASELI SAHI PS /315 /2022 ()
226	ABLAPL/0016144/2022	PADMINI SENAPATI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /198 /2022 ()
227	ABLAPL/0016145/2022	SRABAN KUMAR JENA	BIKRAM KESHARI BAL	MAHANGA /350 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0016146/2022	STATE OF ODISHA LOKANATH PANDA	SANKAR PRASAD PANI	// MOHANA /197 /2022
		VS	VS	()
229	ABLAPL/0016147/2022	STATE OF ODISHA SUSHANTA KUMAR ROUT	BIKRAM KESHARI BAL	// MAHANGA /284 /2022
		VS	VS	()
230	ABLAPL/0016148/2022	STATE OF ODISHA N. TUKUNA PATRA	S.S.RAY (2)	// DHARAKOT PS /270 /2022
		VS	VS	()
231	ABLAPL/0016149/2022	STATE OF ODISHA ALOK MAJHI	ANUGRAHA NARAYAN SAMANTARAY	// KUJANGA /488 /2022
		VS	VS	()
232	ABLAPL/0016150/2022	STATE OF ODISHA MADHAB PRASAD MOHANTY	MANOJ KUMAR MOHANTY	// BERHAMPUR TOWN /116 /2016
		VS	VS	()
233	ABLAPL/0016151/2022	STATE OF ODISHA (UPID ACT) BANAMBAR BEHERA	SABYASACHI MISHRA	// SATYABADI /344 /2022
		VS	VS	()
234	ABLAPL/0016152/2022	STATE OF ODISHA CHANDRABHANU DORA	JUGALA KISHORE PANDA	// LOISINGHA(BOLANGIR) /309 /2022
		VS	VS	()
235	ABLAPL/0016153/2022	STATE OF ODISHA DAMAYANTI SWAIN	MANOJ KUMAR MOHANTY	// MARKAT NAGAR /225 /2022
		VS	VS	()
236	ABLAPL/0016154/2022	STATE OF ODISHA KAMESWAR BENIA	DIPTI RANJAN BHOKTA	// SEMILLIGUDA /182 /2022
		VS	VS	()
237	ABLAPL/0016155/2022	STATE OF ODISHA BABULU @ BABUL NAHAK	SURYAKANTA DASH	// RAMBHA (KHALLIKOTE) /467 /2022
		VS	VS	()
238	ABLAPL/0016156/2022	STATE OF ODISHA SHYAM SUNDAR DAS	JAYADEBA BEHERA	// TIHIDI /276 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0016157/2022	STATE OF ODISHA SUREN DEEP @ SURENDRA DEEP VS	JNYANANANDA PANDA VS	// NARLA /225 /2022 ()
240	ABLAPL/0016158/2022	STATE OF ODISHA SUNIL BAGH @ BAGHA VS	GOKULANANDA SAHU VS	// PAIKMAL /194 /2021 ()
241	ABLAPL/0016159/2022	STATE OF ODISHA JISAYA KINIHADAKA VS	SHANTI PRAKASH MOHANTY VS	// CHANDRAPUR /3 /2022 ()
242	ABLAPL/0016160/2022	STATE OF ODISHA BAPUN @ SATYAJIT BEURA VS	BISWARANJAN DALAI VS	// TIRTOL /704 /2022 ()
243	ABLAPL/0016161/2022	STATE OF ODISHA SANJAY SHAW VS	SATYA RANJAN MULIA VS	// BIRIDI PS /246 /2022 ()
244	ABLAPL/0016162/2022	STATE OF ORISSA SRINIBASH BEHERA VS	KSHIROD KUMAR ROUT VS	// CUTTACK SADAR /564 /2022 ()
245	ABLAPL/0016163/2022	STATE OF ORISSA MOIN UDDIN KHAN VS	BIDYALOK MOHAPATRA VS	// COLLIERY /543 /2022 ()
246	ABLAPL/0016164/2022	STATE OF ORISSA NAYANA SETHI @ JITARANI VS	MANOJ KUMAR MALLICK VS	// RAJNAGAR /332 /2022 ()
247	ABLAPL/0016165/2022	STATE OF ORISSA SABITA BEHERA VS	PARTHA SARATHI TRIPATHY VS	// ANGUL TOWN /648 /2022 ()
248	ABLAPL/0016166/2022	STATE OF ORISSA SUBASH BEHERA VS	KURESH PRASAD DASH VS	// RAMBHA (CHATRAPUR) /45 /1990 ()
249	ABLAPL/0016167/2022	STATE OF ODISHA BHASKAR SING @ SINGH VS STATE OF ORISSA	DIBYAJYOTI SAHOO VS	// REMUNA /30 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0016168/2022	PRASANTA KUMAR SAHU @ PRASANT SAHU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /278 /2022 () //
251	ABLAPL/0016169/2022	NIRANJAN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SINGLA /197 /2022 () //
252	ABLAPL/0016170/2022	B. DEEPAK PATRA @ B. DIPAK PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR (P.PUR) /501 /2021 () //

ORISSA HIGH COURT

MISC CASES FILED on :15/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	32/2022 ARBP/42/2022	S.P. SINGLA CONSTRUCTION PVT. LTD.-MP	LINGARAJ SARANGI
2	32/2022 ARBP/42/2022	S.P. SINGLA CONSTRUCTION PVT. LTD.-MP	LINGARAJ SARANGI
3	127/2022 JCRLA/53/2015	NIRANJANA BUD-MP	M/S GAYATRI PATRA
4	279/2022 CMAPL/210/2020	KHAGESWAR MEHER-MP	
5	280/2022 CMAPL/210/2020	KHAGESWAR MEHER-MP	TAPOBANTA BARIK
6	281/2022 CMAPL/770/2022	EXE .ENGR. (ELEC.),-MP	D.K.MOHANTY
7	282/2022 CMAPL/771/2022	EXE. ENGR (ELEC.), CESU-MP	D.K.MOHANTY
8	317/2022 MATA/281/2022	AMULYA KUMAR SWAIN-MP	SATYAJIT MOHAPATRA (2)
9	318/2022 MATA/10/2017	NILAKANTHA BEHERA-MP	M/S.SAMIR KU.MISHRA
10	339/2022 RVWPET/143/2010	COMMNR.,CENTRAL-MP	TUSHAR KANTI SATAPATHY, SR.S.C. OF GST,CX AND
11	340/2022 RVWPET/364/2022	PARADIP PORT TRUST-MP	SATYA SUNDAR KASHYAP
12	444/2022 CRLMP/2412/2022	ANATHA BANDHU BISWAL-MP	H.N.TRIPATHY
13	453/2022 RPFAM/355/2022	BHOGI SATYA SWAROOP-MP	SANKARACHARYA CHOUDHURY
14	454/2022 RPFAM/356/2022	SOBHA MALLICK-MP	SUSANTA KUMAR MISHRA
15	455/2022 RPFAM/356/2022	SOBHA MALLICK-MP	SUSANTA KUMAR MISHRA
16	535/2022 TRP(C)/487/2022	IPSITA SAHU-MP	LAMBODHAR ACHARI
17	757/2022 FAO/492/2022	FIRE OFFICER/ IN CHARGE, ODISHA FIRE SERVICE TRAINING STATION-MP	SINHA, N. S. N. DAS, A.S.C.
18	758/2022 FAO/492/2022	FIRE OFFICER/ IN CHARGE, ODISHA FIRE SERVICE TRAINING STATION-MP	SINHA, N. S. N. DAS, A.S.C.
19	855/2022 CRLREV/570/2018	SANATAN JENA-MP	PRASANNA KUMAR PARHI
20	856/2022 CRLREV/571/2018	SANATAN JENA-MP	M/S.PRASANNA KUMAR PARHI
21	857/2022 CRLREV/611/2022	BACHAN LENKA-MP	AMIT PRASAD BOSE
22	858/2022 CRLREV/612/2022	MAHADEV @ PURUSOTTAM PRASAD-MP	TUKUNA KUMAR MISHRA
23	859/2022 CRLREV/612/2022	MAHADEV @ PURUSOTTAM PRASAD-MP	TUKUNA KUMAR MISHRA
24	860/2022 CRLREV/612/2022	MAHADEV @ PURUSOTTAM PRASAD-MP	TUKUNA KUMAR MISHRA
25	1256/2022 WPC(OAC)/188/2016	RANJIT KUMAR SARANGI-MP	M/S.BIMBISAR DASH
26	1277/2022	D.S.D.SASTRY-MP	M/S.BUDHADEV ROURAY

27	RSA/48/2004 1278/2022	REGULATED MARKET COMMITTEE,RAHAMA-MP	SOUMYA MISHRA
28	RSA/356/2022 1279/2022	KHIRODA@KHIRODAMANI BARIK-MP	BANSHIDHAR BAUG
29	RSA/357/2022 1280/2022	RASANANDA DEHURY-MP	M/S.BHAKTAHARI MOHANTY
30	RSA/208/2013 1281/2022	RASANANDA DEHURY-MP	M/S.BHAKTAHARI MOHANTY
31	RSA/208/2013 1282/2022	RASANANDA DEHURY-MP	M/S.BHAKTAHARI MOHANTY
32	RSA/208/2013 1283/2022	RASANANDA DEHURY-MP	M/S.BHAKTAHARI MOHANTY
33	RSA/208/2013 1284/2022	HONTAL GOBARDHAN-MP	M/S.PAMI RATH
34	RSA/46/2014 1285/2022	HONTAL GOBARDHAN-MP	M/S.PAMI RATH
35	RSA/46/2014 1286/2022	HONTAL GOBARDHAN-MP	M/S.PAMI RATH
36	RSA/46/2014 1287/2022	HONTAL GOBARDHAN-MP	M/S.PAMI RATH
37	RSA/46/2014 1288/2022	HONTAL GOBARDHAN-MP	M/S.PAMI RATH
38	RSA/46/2014 1366/2022	CHITTARANJAN MOHAPATRA-MP	ABHIJIT DAS
39	CMP/1191/2022 1367/2022	BHAGABAN DASH-MP	RAJJEET ROY
40	CMP/1330/2022 1495/2022	PANCHEI SWAIN-MP	PRADEEP KUMAR MISHRA
41	MACA/722/2022 1496/2022	KETUKA DEI-MP	PRADEEP KUMAR MISHRA
42	MACA/723/2022 1497/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED	MANJULI KHAN
43	MACA/526/2022 2242/2022	PRASANTA NAIK-MP	S.S.RAY 2
44	BLAPL/10434/2022 2243/2022	AKRAM KHAN-MP	
45	BLAPL/9266/2022 2244/2022	SUDHIRA CH. PRADHAN-MP	DEBASHIS MITRA
46	BLAPL/11115/2022 2247/2022	PRAHALLAD BEHERA-MP	N.N.MOHAPATRA
47	CRLA/1108/2022 2248/2022	PRAHALLAD BEHERA-MP	N.N.MOHAPATRA
48	CRLA/1108/2022 2249/2022	SUJIT BEHERA-MP	MANASH KUMAR PRADHAN
49	CRLA/1164/2022 2250/2022	SUJIT BEHERA-MP	MANASH KUMAR PRADHAN
50	CRLA/1164/2022 2251/2022	SUJIT BEHERA-MP	MANASH KUMAR PRADHAN
51	CRLA/1164/2022 2252/2022	MOTILAL MAJHI-MP	M/S.AKSHAYA KUMAR SAHOO
52	CRLA/765/2017 2253/2022	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIPATHI
53	CRLA/20/2016 2254/2022	PRABHAKAR MAJHI-MP	SUSHANTA KUMAR JOSHI
54	CRLA/1165/2022 2255/2022	PRABHAKAR MAJHI-MP	SUSHANTA KUMAR JOSHI
55	CRLA/1165/2022 2256/2022	SANTOSH @ BIPIN MOHANTY-MP	BISWARANJAN DALAI
56	CRLA/1167/2022 2257/2022	SANTOSH @ BIPIN MOHANTY-MP	BISWARANJAN DALAI
57	CRLA/1167/2022 2628/2022	CHANDRAMANI SENAPATI-MP	
	ABLAPL/15003/2022		

58	2629/2022 ABLAPL/14059/2022	RANTAKAR PARIDA @ RAMACHANDRA PARIDA-MP	
59	2630/2022 ABLAPL/7654/2022	SUBASH @ SUBAS CHANDRA MOHAPATRA-MP	
60	2631/2022 ABLAPL/2867/2022	BISWAJIT SWAIN-MP	
61	2632/2022 ABLAPL/13406/2022	JHARANA DAS-MP	SATYABRATA DASH
62	2633/2022 ABLAPL/14338/2022	PRAFULLA SAHOO-MP	
63	2634/2022 ABLAPL/15005/2022	TARAPADA SENAPATI-MP	
64	2635/2022 ABLAPL/14419/2022	SIBA KHARA @ SHIBA @ SHIBA SHANKAR GARADA @ SIBA GARADA-MP	
65	2636/2022 ABLAPL/13538/2022	JASHOBANTA @ YASOBANTA ROUTARAY-MP	BIJAY KUMAR BEHERA
66	3148/2022 CRLMC/4061/2022	SHYAM SUNDAR SWAIN-MP	PRAVASH CHANDRA JENA
67	3149/2022 CRLMC/4063/2022	GADADHAR PADHI-MP	SATYA BRATA PANDA
68	3150/2022 CRLMC/4064/2022	SURESH CHANDRA DAS-MP	HARAPRASAD PANDA
69	3151/2022 CRLMC/1447/2020	JAYASHREE MOHANTY-MP	PITAMBAR ACHARYA
70	3152/2022 CRLMC/2565/2021	PRAFULLA CHANDRA BAL-MP	
71	3153/2022 CRLMC/4065/2022	GYANA RANJAN MUDULI-MP	DEBASNAN DAS
72	3154/2022 CRLMC/3764/2022	SANJEEB SAHOO@SANJIB SAHOO-MP	AMLAN SHAKTI PAUL
73	3155/2022 CRLMC/3160/2022	CHANDRA SEKHAR MISHRA-MP	U.C.MISHRA
74	3156/2022 CRLMC/3386/2022	DUSMANTA KUMAR MUDULI-MP	NIRMAL CHANDRA MOHANTY
75	3157/2022 CRLMC/4071/2022	SRIBATSA PATI-MP	DR.SUSANT KUMAR KANUNGO
76	3158/2022 CRLMC/4072/2022	AMBIKA SAHU-MP	SATYA RANJAN MULIA
77	3159/2022 CRLMC/4073/2022	SANJIB KUAMAR NAIK-MP	DEEPAK KU SAHOO
78	3160/2022 CRLMC/4074/2022	MRUTYUNJAYA MALLIK-MP	BISWOJEET LENKA
79	3988/2022 WA/1618/2022	JUGAL KISHORE SAHOO-MP	PRAKASH KUMAR MISHRA
80	3989/2022 WA/1706/2022	STATE OF ODISHA-MP	ARNAV BEHERA, A.S.C.
81	3990/2022 WA/1706/2022	STATE OF ODISHA-MP	ARNAV BEHERA, A.S.C.
82	3991/2022 WA/1707/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
83	3992/2022 WA/1707/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
84	3993/2022 WA/1707/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
85	3994/2022 WA/1708/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
86	3995/2022 WA/1708/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
87	3996/2022 WA/1706/2022	STATE OF ODISHA-MP	ARNAV BEHERA, A.S.C.
88	3997/2022 WA/1600/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
89	17268/2022	MUKTIKANTA SWAIN-MP	

90	WP(C)/32880/2022 17269/2022	M/S MIDEAST INTEGRATED STEELS LTD., NEW DELHI-M	RAMDAS ACHARY
91	WP(C)/34658/2022 17270/2022	BRANCH MANAGER,RELIANCE LIFE INSURANCE CO.LTD.-M	RASHMI RANJAN SATAPATHY
92	WP(C)/6757/2018 17271/2022	RELIANCE NIPPON LIFE INSURANCE CO LTD.,-MP	RASHMI RANJAN SATAPATHY
93	WP(C)/6758/2018 17272/2022	LOPAMUDRA MISHRA-MP	SASWATI MOHAPATRA
94	WP(C)/18385/2022 17273/2022	ANITA PALEI andORS.-MP	M/S.K.C.NAYAK
95	WP(C)/33508/2011 17274/2022	JYOTSNARANI MAHARANA-MP	DAYANIDHI MISHRA
96	WP(C)/34662/2022 17275/2022	SARASWATI NANDA-MP	SAMARENDRA PATTANAİK
97	WP(C)/9605/2020 17276/2022	ANIL KUMAR MOHARANA-MP	DAYANIDHI MISHRA
98	WP(C)/34663/2022 17277/2022	MD. ARIF @ MOHHAMED ARIF-MP	
99	WP(C)/31417/2022 17278/2022	MANORANJAN PARIDA-MP	
100	WP(C)/11787/2008 17279/2022	MANORANJAN PARIDA-MP	
101	WP(C)/11787/2008 17280/2022	DAMODAR PARIDA @ DAMA PARIDA-MP	SAMIR KUMAR MISHRA
102	WP(C)/34667/2022 17281/2022	HRUDANANDA BEHERA-MP	
103	WP(C)/10910/2021 17282/2022	PRADEEP KUMAR SENAPATI-MP	BRAHMANANDA TRIPATHY
104	WP(C)/34678/2022 17283/2022	ANURAG PATTNAYAK-MP	LALATENDU KANUNGO
105	WP(C)/34679/2022 17284/2022	SUKANTA KUMAR SAHOO-MP	RUDRA PRASAD KAR
106	WP(C)/34680/2022 17285/2022	M/S. ORBIZ AUTOMOTIVEZ-MP	IPSIT AUROBINDO ACHARYA
107	WP(C)/27440/2022 17286/2022	PANDIT PRABODHA KUMAR MISHRA-MP	KALPATARU ROUT
108	WP(C)/28893/2022 17287/2022	SAI AGENCY-MP	
109	WP(C)/3022/2013 17288/2022	AINLI PODH-MP	BINOD KUMAR HATI
110	WP(C)/34697/2022 17289/2022	SUDHIR KAPARDAR-MP	DILLIP KUMAR PRADHAN
111	WP(C)/34698/2022 17290/2022	RAJALAXMI ROUT-MP	
112	WP(C)/32284/2022 17291/2022	CHINTAMANI PALLAI-MP	SUSHANT KUMAR PRADHAN
113	WP(C)/21068/2022 17292/2022	AMARENDRA PRASAD SAHOO-MP	
114	WP(C)/31091/2022 17293/2022	NARASINGHA PASAYAT-MP	
115	WP(C)/31077/2022 17294/2022	PRITI ESTHER KERKETTA-MP	
116	WP(C)/31079/2022 17295/2022	YUDHISTIR MAHANTA-MP	
117	WP(C)/31081/2022 17296/2022	AKSHAYA KU.DASH-MP	M/S.ASHOİK KU.MOHAPATRA
118	WP(C)/8657/2010 17297/2022	PADMA CHARAN BHATTA-MP	AMITAV TRIPATHY
119	WP(C)/34706/2022 17298/2022	SANTOSH KUMAR SAHOO-MP	PAMI RATH
120	WP(C)/34708/2022 17299/2022	BIJAY KETAN JENA-MP	CHINMAYA MOHANTY
	WP(C)/34709/2022		

121	17300/2022 WP(C)/8199/2022	SWAGAT LENKA-MP	DWARIKA PRASAD MOHANTY
122	17301/2022 WP(C)/28042/2021	GAGAN BIHARI JENA@GAGAN JENA-MP	BHABANI SHANKAR RAYAGURU
123	17302/2022 WP(C)/33415/2022	MANOJ KUMAR BEURA-MP	
124	17303/2022 WP(C)/24354/2022	SK. YUSUF-MP	
125	17304/2022 WP(C)/34725/2022	SK. FARUKUDDIN-MP	RAMA CHANDRA JENA
126	17305/2022 WP(C)/12849/2022	UNITED SHAW MILL,ANGUL-MP	RABI NARAYAN BEHERA
127	17306/2022 WP(C)/22131/2015	SRIBASH JENA-MP	M/S.SUBIR PALIT
128	17307/2022 WP(C)/34727/2022	PRABHUDAYAL AGRAWAL-MP	LAMBODAR ACHARI
129	17308/2022 WP(C)/34737/2022	AKSHYA KUMAR BHOI-MP	TRILOCHAN NANDA
130	17309/2022 WP(C)/26753/2022	SUBRAT SWAIN-MP	UMESH CHANDRA BEHURA
131	17310/2022 WP(C)/34747/2022	INDIRA BISWAL-MP	DEBENDRA KUMAR SAHOO 1
132	17311/2022 WP(C)/34748/2022	MITHUN KUMAR ROUT-MP	DEBENDRA KUMAR SAHOO 1
133	17312/2022 WP(C)/34752/2022	PRADEEP KUMAR DAS-MP	PARTHA SARATHI NAYAK
134	17313/2022 WP(C)/34755/2022	RITESH KUMAR MISHRA-MP	PRADEIK PARIJA
135	17314/2022 WP(C)/34756/2022	RAGHUNATH SHIAL-MP	MANORANJAN PADHI
136	17315/2022 WP(C)/32345/2022	SUKANTA KUMAR NAIK-MP	KUNAL KUMAR SWAIN
137	17316/2022 WP(C)/34765/2022	LISALIPSA ROUT-MP	KUNAL KUMAR SWAIN
138	17317/2022 WP(C)/34769/2022	SASMITA SAHOO-MP	BIDYALOK MOHAPATRA